

information is being collected and will be laid on the **Table of the House** in due course.

#### **Setting up of Fertilizer Plants in Rajasthan**

**7235. SHRIMATI VASUNDHARA RAJE:** Will the Minister of AGRICULTURE be pleased to state:

(a) whether any proposals to set up fertilizer plants in Rajasthan are pending clearance by Union Government;

(b) if so, the details thereof indicating the capacity, locations suggested estimated cost and employment likely to be generated in those plants; and

(c) when these proposals are likely to be cleared?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRIDEVI LAL): (a) and (b). No, Sir. No such proposals are pending clearance by Government.

(c) Does not arise.

#### **Calculation of Cost of Land for Computation of Rateable Value of Property in Delhi**

**7236. SHRISANATKUMAR MANDAL:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Property Tax Department of the Municipal Corporation of Delhi is charging different rates of cost of land for purposes of computation of the rateable value of a property in the same colony for the same size of lease-hold plots and which were registered almost at the same time like the Vasant Vihar, Anand Niketan and Shantiniketan colonies;

(b) whether this rate is much less in the

case of property holders who went to the Court than that charged in the case of those who did not challenge in the Court;

(c) if so, the reasons for calculating the cost of land by adopting different yardstick in these areas; and

(d) the remedial steps proposed to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) Uniform land rates have been adopted for a particular year of construction.

(b) to (d). In some cases various Additional District Judges have adopted various values and the matter is before the High Court.

#### **Telephone Lines in Delhi**

**7237. SHRI SRIKANTHA DATTA NARASIMHA RAJA WADIYAR:** Will the Minister of COMMUNICATIONS be pleased to state:

(a) the total number of telephone lines installed by Mahanagar Telephone Nigam Limited in Delhi by the end of 1989-90;

(b) whether Government have a proposal to instal more telephone lines in Delhi during 1990-91;

(c) if so, the target set by Mahanagar Telephone Nigam Limited for that purpose; and

(d) the steps taken to fulfil the target?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) During the financial year 1989-90 Mahanagar Telephone Nigam has installed 82,000 telephone

exchange lines and retired 13,200 lines of old electro-mechanical exchanges; net addition during the year being 68,800 telephone exchange lines.

(b) Yes, Sir.

(c) and (d). Subject to timely availability of allotted equipment, it is proposed to instal 86,000 telephone exchange lines, out of which 27,000 lines of old exchanges would be retired, net proposed addition during the year 1990-91 being 59,000 lines.

#### **Shifting of Post Offices of Jajpur Sub-Division**

7238. SHRI ANADI CHARAN DAS: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether some of the Post Offices of Jajpur Sub-Division in Cuttack North and Cuttack South Divisions: including the Jajpur Head Post Office, Telegraph Office, Kabirpur and Dharamsala Post Offices are functioning in dilapidated buildings;

(b) if so, whether there is any proposal to shift these post offices or to construct new buildings therefor; and

(c) if so, the details thereof along with the time frame?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) None of these Offices is functioning in dilapidated buildings.

(b) and (c). In view of reply to part (a) above, the question does not arise.

#### **Shifting of Chakma Refugees**

7239. SHRI K.B.K. DEBBURMAN: Will the Minister of HOME AFFAIRS be pleased

to state:

(a) whether there is any scheme to shift some of the Chakma refugees in Tripura to other States;

(b) if so, the details of the scheme;

(c) whether Tripura Government have recently sent any representation in this regard; and

(d) if so, the Union Government's response thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) No, Sir.

(b) Does not arise.

(c) Tripura Government has represented a number of times for early repatriation of Chakma refugees to Bangladesh.

(d) The Government of India have impressed upon the Bangladesh Government on many occasion including the occasion of External Affairs Minister's last visit to Bangladesh to do everything possible to persuade the refugees to return.

#### **Space on Rental Basis Under Communication Ministry of Bombay and Nagpur**

7240. SHRI VASANT SATHE: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the total office and residential space occupied by various offices under Communication Ministry at Bombay and Nagpur and of this how much is taken on rental basis from the private parties on agreement for fixed period;

(b) the details of the cases partywise,